

**Import of Newsprint**

- \*1206. { Shri P. C. Borooah:  
Shri Yashpal Singh:  
Shri Kapur Singh:  
Shri Onkar Lal Berwa:  
Shri Hukam Chand  
Kachhavaitya:  
Shrimati Johraben Chavda:

Will the Minister of **Information and Broadcasting** be pleased to state:

(a) whether his Ministry has been successful in securing some more foreign exchange for newsprint so as to be able to avoid further cuts in the imports of newsprint quotas during 1964-65 as announced earlier;

(b) if so, how much additional foreign exchange has been secured for the purpose; and

(c) which section of the press was likely to be affected by the cuts announced earlier?

**The Minister of Parliamentary Affairs (Shri Satya Narayan Sinha):** (a) and (b). Efforts are being made to maintain the level of licensing as during the year, 1963-64 and most of the cuts announced on 2nd April 1964, are likely to be removed.

(c) Newspapers and periodicals whose annual entitlement of standard newsprint was more than 500 metric tonnes per annum and users of glazed newsprint with annual entitlement of more than 25 metric tonnes are affected by the cuts announced in the Public Notice dated the 2nd April, 1964.

**Atrocities Committed on Women in East Pakistan**

\*1207. **Shri D. C. Sharma:** Will the **Prime Minister** be pleased to state:

(a) whether the All India Women's Food Council has demanded that the Union Government bring the atrocities committed on women in East Pakistan to the notice of the United Nations through a delegation consisting of women leaders which may also visit other countries to seek support of women organisations; and

(b) if so, the reaction of the Government of India thereto?

**The Minister of State in the Ministry of External Affairs (Shrimati Lakshmi Menon):** (a) and (b). It is understood that the President of the All-India Women's Food Council feels that a deputation of women leaders should bring to the notice of the United Nations the atrocities committed on women in East Pakistan. She has not, however, approached the Government of India in this matter.

**Indian Embassy in Vienna**

\*1208. **Shri Indrajit Gupta:** Will the **Prime Minister** be pleased to state:

(a) whether it is a fact that the Indian Embassy at Vienna had been without an Ambassador for several months until very recently;

(b) whether it is also a fact that some other important posts in the Embassy were also lying unmanned; and

(c) if so, the reasons therefor?

**The Minister of State in the Ministry of External Affairs (Shrimati Lakshmi Menon):** (a) and (c). Yes, there has been some delay but this is partly due to the fact that it takes some time to complete obligatory protocol formalities. Our former Ambassador in Vienna, Shri A. S. Lall, handed over charge on the 1st August, 1963 and the announcement of Shri P. N. Haksar as our new Ambassador at Vienna was made on 27th November, 1963 as soon as the formalities were completed. He has already reached Vienna.

(b) No.

**Nationalisation of Land in Zanzibar**

- \*1209. { Shri P. C. Borooah:  
Shri Prakash Vir Shastri:  
Shri Jashvant Mehta:  
Shri Ram Harkh Yadav:  
Shri Murli Manohar:

Will the **Prime Minister** be pleased to state:

(a) whether the Zanzibar Govern-